



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- www.uppcb.com, e-mail:roghaziabad@uppcb.in

संदर्भ संख्या : ...../NGT-140/OA-102/22/2022

दिनांक .....18/05/2022

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

**Sub: Report of the Joint Committee submitted in compliance to Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi Order dated 04-02-2022 in OA No. 102/2022, Ajay Garg Vs. State of Uttar Pradesh.**

Respected Sir,

With reference to the above subject mentioned above the joint committee inspected the site in compliance of Hon'ble National Green Tribunal order dated 04-02-2022 in OA No. 102/2022, Ajay Garg Vs. State of Uttar Pradesh Joint Committee's report is hereby submitted for kind perusal and necessary action please.

**Enclosure: Joint report.**

Yours Sincerely

(Utsav Sharma)  
Regional Officer

**Copy to:**

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Law Officer-I, U.P. Pollution Control Board, Lucknow for information.
- 4- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८  
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

**Compliance Report**

**In**

**Original Application No. 102/2022**

**Ajay Garg**

***Versus***

***State of Uttar Pradesh***

**Order Date – 04.02.2022**

**Filed on Behalf of:**

**Uttar Pradesh Pollution Control Board**

## 1. Background

The applicant has filed an application in Hon'ble Tribunal with regards to operation of illegal brick kilns within 8 KM from Raj Nagar Extension on pipeline road going from Teela Mod to Murad Nagar. It is also submitted that even mining is also going on in the said area causing environmental damage and serious health hazard to the residents of the area.

Further, Hon'ble Tribunal has constituted a joint Committee comprising of the State PCB and District Magistrate, Ghaziabad, U.P. to verify the factual position, take remedial action and furnish an action taken report. Relevant extract of Hon'ble Tribunal's order dated 04.02.2022 has been reproduced hereunder:

*"1. Grievance of the applicant Mr. Ajay Garg, who is resident of Raj Nagar Extension, is regarding operation of illegal brick kilns within 8 KM from Raj Nagar Extension on pipeline road going from Teela Mod to Murad Nagar. It is further submitted that even mining is also going on in the said area causing environmental damage and serious health hazard to the residents of the area.*

*2. Having regard to the seriousness of the allegations, it appears necessary to ascertain the factual position in the matter through a joint Committee of the State PCB and District Magistrate, Ghaziabad, U.P. The State PCB will be the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks and undertake site visit and look into the grievance and take remedial action in accordance with law following due process. Factual and action taken report may be furnished within three months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.*

*3. List the matter for consideration on 19.05.2022...."*

## **1. Action taken by the Joint Committee:**

In compliance of Hon'ble Tribunal's orders dated 04.02.2022, Joint inspection of brick kilns situated in nearby area of Rajnagar Extension/ pipeline road in Ghaziabad was carried out by the Joint Committee comprising of following officials:

- a. Mr. Pratit Singh, Nayab Tehsildar, Tehsil- Sadar, Ghaziabad
- b. Mr. B.K. Singh, AEE, U.P. Pollution Control Board, Ghaziabad
- c. Mr. Anshul Sharma, J.E., U.P. Pollution Control Board, Ghaziabad

Hon'ble Tribunal had restricted operation of brick kilns in National Capital Region and linked same to carrying capacity vide its orders in Original Application 1016/2019 Utkarsh Pawar Versus Central Pollution Control Board and Others. Regular enforcement and directions have been issued to ensure compliance of same. District Magistrate, Ghaziabad constituted a committee comprising of concerned Sub-Divisional Magistrates, District Mining Officer, Police, Fire Department and Pollution Control Board on 02.03.2022, copy of same is annexed as **Annexure I**. Further, public notice regarding same was also issued in hindi daily newspapers on 03.03.2022 by Regional Office, UP Pollution Control Board in this regard, copy of same is annexed as **Annexure II**.

Regular site inspections were carried out by the committee in District Ghaziabad as well as the area under consideration in the present matter. 01 brick kiln, namely M/s Harsh brick field, vill.- Bahadurpur, near pipeline road, Ghaziabad was closed down on dated 15.03.2022 by the Joint team of district administration and UPPCB, copy of joint report is annexed as **Annexure III**.

Thereafter, operation of limited number of brick kilns in the said area has been permitted with conditions vide Hon'ble Supreme Court's order dated 08.04.2022 in Civil Appeal Diary No. 1016/2019. In view of above orders, District Magistrate, Ghaziabad had issued directions to Sub-Divisional Magistrates on 26.04.2022 to ensure that orders of Hon'ble Supreme Court are complied with and only those kilns covered under Hon'ble Court's orders are permitted to operate, copy of same is annexed as **Annexure IV**. Also Uttar Pradesh Pollution Control Board vide its order dated 10.05.2022 issued closure order to 73 brick kilns in District Ghaziabad, of which 13 kilns were in the area under consideration in present matter, copy of closure order is annexed as **Annexure V**.

The Joint Committee visited all 13 brick kilns in the said area of Tehsil, Sadar on dated 10.05.2022, detail of which are as follows:

S. No.	Name & address of brick kiln	Date of inspection	Status of CTO from Board	Action taken
1.	M/s Om brick company, Khasra no. 530, vill.- Bhikkanpur, Ghaziabad	10.05.2022	Granted up to 31.07.2023	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022
2.	M/s Bhikkanpur brick company, vill. - Bhikkanpur, Ghaziabad	10.05.2022	Granted up to 31.07.2023	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022

3.	M/s Dev brick field, khasra no. 595, 654, 655, Vill.- Mathurapur, Ghaziabad	10.05.2022	Granted up to 31.07.2023	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022
4.	M/s D.S. bhatta company, Shamsheer, Ghaziabad	10.05.2022	Not applied	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022
5.	M/s Mahadev brick field, Khasra no. 543, 544, vill. - Nagla firozpur, Ghaziabad	10.05.2022	Granted up to 31.07.2023	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022
6.	M/s B.K. brick field, Khasra no. 229, vill.- Shahpur nij morta, Ghaziabad	10.05.2022	Granted up to 31.07.2023	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022
7.	M/s Nehra brick field, Khasra no. 316, Vill.- Shahpur morta, Ghaziabad	10.05.2022	Granted up to 31.07.2023	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022

8.	M/s Sparsh Bhatta company, vill.- Bhikkanpur, Ghaziabad	10.05.2022	Granted up to 31.07.2023	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022
9.	M/s Chaudhary Bhatta company, vill.- Bhikkanpur, Ghaziabad	10.05.2022	Granted up to 31.07.2022	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022
10.	M/s Hunny brick field, vill. - Jagjeevanpur, Ghaziabad	10.05.2022	Granted up to 31.07.2023	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022
11.	M/s A B Bhatta company, vill.- Muhammadabad, Ghaziabad	10.05.2022	Granted up to 31.07.2022	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022
12.	Ankit brick field, vill.- Muhammadabad, Ghaziabad	10.05.2022	Granted up to 31.07.2022	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022

13.	M/s Mohd. Umer Shafiq brick field, Vill-Nahal, Dasna, Ghaziabad	10.05.2022	Granted up to 31.07.2023	During inspection, brick kiln has been closed down in compliance of closure order issued by HO on dated 10.05.2022
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## 2. Observation made by Joint Committee:

- I. In compliance of order dated 08.04.2022 passed by Hon'ble Supreme Court of India, New Delhi in civil appeal diary no. 18213/2021 NCR Brick Kiln Association Vs Central Pollution Control Board & Ors., brick kilns in NCR Region (U.P. & Haryana) are allowed to operate with various conditions on the basis of report of Central Pollution Control Board, Delhi.
- II. 13 brick kilns as detailed above have been immediately closed down with the help of District Administration team. Detailed compliance report is also submitted in Hon'ble Supreme Court of India on dated 12.05.2022.
- III. Surprise inspections of brick kilns are being continuously carried out in Tehsil Sadar region of district Ghaziabad and action against defaulter brick kilns is being taken accordingly.

  
(B. K. Singh)

Assistant Environmental Engineer  
U.P. Pollution Control Board

Ghaziabad

  
(Pratit Singh)

Nayab Tehsildar, Modinagar  
Ghaziabad

कार्यालय

जिलाधिकारी

गाजियाबाद।

संदर्भ संख्या : 2137/NGT/OA No. 1076/2019/2022  
आदेश

दिनांक 02/03/2022

उपरोक्त विषयक आयुक्त, मेरठ मण्डल मेरठ के पत्रांक 1190/पीए-2022 दिनांक 28.02.2022 के संदर्भ में अवगत हो कि मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 1016/2019 उत्कर्ष पवार बनाम केन्द्रीय प्रदूषण नियंत्रण बोर्ड व अन्य में दिनांक 17.02.2021 में पारित आदेश के अनुसार जनपद गाजियाबाद के अन्तर्गत उपरोक्त आदेश की तालिका संख्या-15 के अनुसार ईट भट्टों के संचालन हेतु निर्देश पारित हुए हैं:-

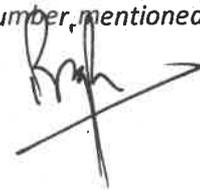
Number of brick kilns which can be operated in NCR Districts of Uttar Pradesh during March-June.

S. No.	Name of the Districts	Total No of Zigzag type Brick Kilns	Month-wise No of Zig Zag type Brick Kilns, which can be operated without affecting the ambient air quality i.e within Assimilative Carrying Capacity									
			March 19	April 19	May 19	June 19	Oct-19	Nov-19	Dec-19	Jan-20	Feb-20	
1	Bagpat	340	300	211	165	131	0	0	0	2	0	
2	Bulandshahr	200	8	0	0	0	0	0	0	0	0	
3	Gautam Budh Nagar	65	12	0	0	0	0	0	0	0	0	
4	Ghaziabad	79	11	0	0	0	0	0	0	0	0	
5	Hapur	52	30	0	0	NA	0	0	0	0	0	
6	Meerut	70	16	5	1	18	0	0	0	0	0	

उपरोक्त के दृष्टिगत माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 1016/2019 उत्कर्ष पवार बनाम केन्द्रीय प्रदूषण नियंत्रण बोर्ड व अन्य में दिनांक 17.02.2021 पारित आदेश के मुख्य अंश निम्नवत हैं:-

*".....20 In view of the above discussion, unless there is change to cleaner fuel (PNG), brick kilns beyond the number mentioned in Table 15 above cannot be allowed, in the NCR. Since there is variance of figures given during March to June, only such number can be allowed which can be sustained throughout the period i.e. the minimum figure of a particular month out of the four months which comes to 444 in Haryana (in the month*

*of May) and 200 in UP (in the month of June). Such shortlisting may be done applying a suitable siting criteria taking into account interse distance and distance from sensitive locations and compliance of consent conditions for which the CPCB, State PCB may work out an appropriate mechanism. Further, location of brick kilns be scattered on pro-rata basis, in different directions of concerned area, having regard to background and carrying capacity parameters. Needless to say, those brick kilns which switch over to PNG will be entitled to operate even beyond months of March to June and even beyond limited number mentioned, subject to compliance with law..."*



माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 1016/2019 उत्कर्ष पवार बनाम केन्द्रीय प्रदूषण नियंत्रण बोर्ड व अन्य मे दिनांक 17.02.2021 मे पारित आदेश के अनुसार जनपद के अन्तर्गत उपरोक्त आदेश के अनुसार ईट भटठों के संचालन पर प्रतिबन्ध लगाये जाने हेतु सम्बन्धित उपजिलाधिकारी की अध्यक्षता मे निम्न समिति का गठन किया जाता है:-

- 1 उपजिलाधिकारी, सदर/लोनी/मोदीनगर, गाजियाबाद।
- 2 जिला खान अधिकारी, गाजियाबाद द्वारा नामित प्रतिनिधि।
- 3 क्षेत्राधिकारी पुलिस सम्बन्धित क्षेत्र, गाजियाबाद द्वारा नामित प्रतिनिधि।
- 4 मुख्य अग्नि शमन अधिकारी, गाजियाबाद द्वारा नामित प्रतिनिधि।
- 5 क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण-नियंत्रण बोर्ड, गाजियाबाद द्वारा नामित प्रतिनिधि।

अतः उपरोक्तानुसार माह मार्च-2022 से जून-2022 के मध्य जनपद गाजियाबाद मे Negative Carrying Capacity होने के दृष्टिगत ईधन के रूप मे पी0एन0जी0 पर संचालित ईट भटठों के अतिरिक्त अन्य किसी ईट भटठे का संचालन प्रतिबन्धित रहेगा।

अतः आपको निर्देशित किया जाता है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा दिनांक 17.02.2021 को पारित आदेशों का अक्षरशः अनुपालन सुनिश्चित कराते हुए अनुपालन आख्या अद्योहस्ताक्षरी को पाक्षिक रूप से प्रत्येक माह की 15 व 30 तारिख को प्रेषित किया जाना सुनिश्चित करें, जिससे आख्या संकलित कर आयुक्त महोदय, मेरठ मण्डल, मेरठ को प्रेषित की जा सकें।

(राकेश कुमार सिंह)  
जिलाधिकारी  
गाजियाबाद।

प्रतिलिपि: निम्नलिखित को आवश्यक कार्यवाही हेतु।

1. आयुक्त महोदय, मेरठ मण्डल, मेरठ को सूचनार्थ प्रेषित।
2. वरिष्ठ पुलिस अधीक्षक, गाजियाबाद को इस आशय से प्रेषित कि सम्बन्धित थाना प्रभारी को अपने स्तर से निर्देशित करे।
3. उपजिलाधिकारी, सदर/लोनी/मुरादनगर, गाजियाबाद को आवश्यक कार्यवाही हेतु।
4. मुख्य अग्निशमन अधिकारी, अग्निशमन विभाग, गाजियाबाद।
5. क्षेत्रीय अधिकारी, उ0प्र0-प्रदूषण नियंत्रण बोर्ड, गाजियाबाद।
6. खान अधिकारी, खनन विभाग, गाजियाबाद।

जिलाधिकारी  
गाजियाबाद।

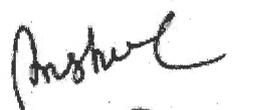


मेंसेर्स एव प्रिंक फील्ड, ग्राम - बहादुरपुर, तहसील - सदर,  
गाजियाबाद की संयुक्त निरीक्षण आख्या।

कार्यालय लिलाधिकारी, गाजियाबाद के पत्र सं. 2137/  
NGT/OA NO - 1016/2019/2022, दिनांक 02.03.22 के अनुपालन में  
गणित समिति द्वारा दिनांक 15-03-2022 को उपरोक्त वर्णित ईट भट्टे  
का निरीक्षण किया गया। निरीक्षण के दौरान उक्त ईट भट्टे संचालित  
पाया गया, जो कि मा. NGT में चैपित OA NO. 1016/2019 उक्त  
पंवार बनाम केन्द्रीय प्रदूषण नियन्त्रण बोर्ड व अन्य में पारित आदेश  
दिनांक 17-02-2021 का स्पष्ट उल्लंघन है।

उक्त को दृष्टिगत रखते हुए संयुक्त समिति द्वारा आदेशानु  
बिन्ना के कामर प्रिंट द्वारा ईट भट्टे का संचालन बन्द कराया गया।  
मौम पर उपस्थित ईट भट्टे संचालक श्री संदीप चौधरी को निर्देशित  
किया गया कि भविष्य में ईट भट्टे का संचालन अनुमति प्राप्त किए  
बिना किसी भी दशा में न किया जाये। उक्त कार्यवाही के दौरान अन्य  
ईट भट्टे प्रतिनिधि भी उपस्थित थे, जिनका विवरण संलग्न है। उपस्थित  
सभी ईट भट्टे प्रतिनिधियों को मा. NGT के आदेशों का अनुपालन किये  
जाने सम्बन्धी निर्देश दिए गए।

आख्या सादर अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु  
प्रस्तुत है।

  
अनुरज अनन्दा  
उ.प्र. प्र. नि. बोर्ड  
गाजियाबाद

  
नायब तहसीलदार  
सदर,  
गाजियाबाद

कार्यालय  
संदर्भ संख्या : 250

जिलाधिकारी,  
Civil Appeal No. 18213/2021  
2022

गाजियाबाद।  
दिनांक 26/04/2022

उपजिलाधिकारी  
सदर / मोदीनगर / लोनी,  
गाजियाबाद।

Mail

**विषय: मा0 सर्वोच्च न्यायालय, नई दिल्ली द्वारा सिविल अपील डायरी नं-18213/2021 NCR Brick Kiln Association Vs Central Pollution Control Board & Ors. मे दिनांक 08.04.2022 को पारित आदेश के अनुपालन के सम्बन्ध में।**

उपरोक्त विषयक मा0 सर्वोच्च न्यायालय, नई दिल्ली द्वारा सिविल अपील डायरी नं-18213/2021 NCR Brick Kiln Association Vs Central Pollution Control Board & Ors. मे दिनांक 08.04.2022 को केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित आख्या के आधार पर राष्ट्रीय राजधानी क्षेत्र मे विभिन्न शर्तें अधिरोपित करते हुए ईट भट्टों का संचालन अनुमन्य किया है, जिसके मुख्य अंश निम्नवत है:-

*"...Therefore, those units which have the consent to operate and have also declared the production capacity out of the 2164, are permitted to operate subject to the following conditions. In other words, we make it clear that those out of 2164 units, which have not obtained consent to operate and those units which have not declared their production capacity, shall not be permitted to operate...."*

वर्तमान मे जनपद गाजियाबाद के अन्तर्गत 142 ईट भट्टों द्वारा उ0प्र0 प्रदूषण नियंत्रण बोर्ड से वैद्य सहमति जल एवं वायु प्राप्त की गयी है। उक्त ईट भट्टों की सूची पत्र के साथ संलग्नकर इस आशय के साथ प्रेषित की जा रही है कि सूची मे अंकित ईट भट्टों के अतिरिक्त जनपद गाजियाबाद मे अपने क्षेत्रान्तर्गत ईट भट्टों का संचालन न होने के सम्बन्ध मे आवश्यक कार्यवाही करना सुनिश्चित करे तथा अनुपालन आख्या अद्योहस्ताक्षरी को एक सप्ताह मे प्रेषित करना सुनिश्चित करे। क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा मा0 सर्वोच्च न्यायालय मे सत्यापन उपरान्त प्रेषित सूची स्थाई अधिवक्ता से प्राप्त कर पृथक से प्रेषित की जायेगी। समय से अनुपालन आख्या प्राप्त न होने पर मा0 सर्वोच्च न्यायालय द्वारा दिये गये किसी भी प्रतिकूल आदेश का उत्तरदायित्व स्वयं आपका होगा। वाद मे सुनवाई की अग्रिम तिथि 06.05.2022 नियत है।

(राकेश कुमार सिंह)  
जिलाधिकारी  
गाजियाबाद।

प्रतिलिपि:

क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को आवश्यक कार्यवाही हेतु प्रेषित।



# उ० प्र० प्रदूषण नियंत्रण बोर्ड,

टी०सी०-१२ वी, विभूति खण्ड,  
गोमती नगर, लखनऊ

पंजीकृत

पत्रांक : 175377 / सी-1 / सा०-421 / बन्दी आदेश-वायु/2022

दिनांक : 10/05/2022

सूची संलग्न  
जनपद-गाजियाबाद

यह कि ईट भट्टा जो कि कच्चे माल के रूप में मिट्टी, पानी आदि का प्रयोग करते हुए ईट के उत्पादन हेतु उपरोक्त वर्णित स्थल पर कार्यरत है, वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-40 के अन्तर्गत एक कम्पनी है।

यह कि मा० सर्वोच्च न्यायालय, नई दिल्ली द्वारा सिविल अपील डायरी नम्बर-18213/2021

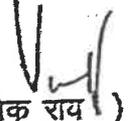
NCR Brick Kiln Association Vs Central Pollution Control Board & ors. में दिनांक-08.04.2022 को पारित आदेश के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित आख्या के आधार पर राष्ट्रीय राजधानी क्षेत्र (यू०पी० एवम् हरियाणा) में विभिन्न शर्तें अधिरोपित करते हुए ईट भट्टों का संचालन अनुमन्य किया है।

यह कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्रांक-CPCB-IPC-5/Brick Kiln/2022 दिनांक-04 मई, 2022 द्वारा मा० उच्चतम न्यायालय के आदेश दिनांक-08.04.2022 के अनुक्रम में निर्देशित किया गया है कि "that those brick kilns units which are not falling into permitted criteria as per order dated 08.04.2022 must be closed with immediate effect and UPPCB take necessary steps to ensure closure of those units".

यह कि उपरोक्त वर्णित तथ्यों तथा भट्टे द्वारा किये जा रहे वायु प्रदूषण से जन स्वास्थ्य पर संभावित दुष्प्रभाव को दृष्टिगत रखते हुए जनहित में जनस्वास्थ्य की रक्षा एवं जन सामान्य को स्वस्थ्य पर्यावरण प्रदान करने के उद्देश्य से यह आवश्यक है कि वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 यथासंशोधित की धारा-31ए के अन्तर्गत निहित शक्तियों के अनुसरण में ईट भट्टे के विरुद्ध निषेधात्मक कार्यवाही करते हुए भट्टे के संचालन को रोका जाये।

अतः उपरोक्त वर्णित तथ्यों के आधार पर वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 यथासंशोधित की धारा-31ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अनुपालन में आपके ईट भट्ठे के विरुद्ध निम्नलिखित बन्दी आदेश तत्काल प्रभाव से जारी किये जाते हैं:-

1. यह कि ईट भट्ठे की औद्योगिक प्रक्रिया के संचालन को तत्काल प्रभाव से बन्द कर दें।
2. यह कि सक्षम अधिकारियों से अपेक्षा की जाती है कि वे ईट भट्ठे को मिलने वाली विद्युत एवं पानी की आपूर्ति को तत्काल प्रभाव से विच्छेदित करते हुए भट्ठे को दी जाने वाली अन्य सुविधाओं को तत्काल प्रभाव से बन्द कर दें।

  
( विवेक राय )

मुख्य पर्यावरण अभियन्ता, वृत्त-1

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, जनपद-गाजियाबाद को इस अनुरोध के साथ प्रेषित कि ईट भट्ठे को तत्काल अपने स्तर से बन्द कराने हेतु संबंधित अधिकारियों को निर्देशित करने का कष्ट करें।
2. जिला खनन अधिकारी, जनपद- गाजियाबाद, ।
3. अपर मुख्य अधिकारी, जिला पंचायत, जनपद-गाजियाबाद।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार जिला प्रशासन से समन्वय स्थापित करते हुए ईट भट्ठे के बन्दी आदेश का अनुपालन तत्काल सुनिश्चित करायें तथा अनुपालन आस्था बोर्ड मुख्यालय को प्रेषित करें।

  
मुख्य पर्यावरण अभियन्ता, वृत्त-1

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### Ghaziabad

Sr. No.	Name & Address of the Brick Kiln
1	M/S Gauri Brick Field Vill. SondaModlnagar Ghaziabad
2	M/S Radha Brick Field Vill. SondaModlnagar Ghaziabad
3	M/S Mahadev Brick Udyog Vill. SomndaModlnagar
4	M/S Mahadev Brick Field SondaModlnagar
5	M/S Om Bhatta ShapurModlnagar
6	M/S Jayant Prasad and Sons M/S J P and Sons Vill.
7	M/S Ram Bhatta Udyog Vill. Mohammad PurKadimModlnagar
8	M/S Mohammad Brick Field Mohammad PurPurKadimModlnagar
9	M/S Om Shree Brick Field Vill. NanglamanaModlnagar
10	M/S Om Bhatta Co. MohmmadPurKadimModlnagar
11	M/S Hariom Bhatta Udyog Vill. FafranaModlnagar
12	M/S Om Shree Ganesh Brick Field Khasrano. 997 Vill.
13	M/S D K Bhatta MonkiModlnagar
14	M/S Om Bhatta Udyog Vill. KajampurMohammadpurKadimModlnagar
15	M/S Chaudhary Bhatta Udyog, Vill. Sikri Kalan KajampurModlnagar
16	M/S Tayal Brick Field Vill. KazampurModlnagar
17	M/S Arun Brick Field KajampurModlnagar
18	M/S Om Brick Field, Vill. Banjapur Ghaziabad
19	Chaudhary Bhatta Company, Vill. DausaBanjapur, Modlnagar,
20	M/S Om Prakash and Sons Vill MuradgrampurP UrsiModlnagar
21	M/S Triveni Brick Field, Vill KalchinaModlnagar
22	M/S Samsad Brick Field Vill. KalchinaModlnagar
23	M/S Gagan Brick Field KalchinaModlnagar
24	Dinesh Brick Field, Surana, Ghaziabad
25	Mukesh Bricks, Village KumhedaModlnagar, Ghaziabad
26	Ansh Brick Field, Vill.-Bhneda, Modlnagar, Ghaziabad
27	Deepak Brick Field, Chajjpur, Modlnagar, Ghaziabad
28	B.R. RealconPvt. Ltd., Unit-III, Vill. Bhadooili, Modlnagar, Ghaziabad
29	Dev Brick Field, Khasra No-595, 654, 655 Mathurapur, Ghaziabad
30	Ds Bhatta Co., Shamsher Pipeline, Ghaziabad
31	Mahadev Brick Field, Khasra No-543, 544, Nagla, Firozpur, Mohanpur,
32	Bk Brick Field, Khasra No-229, Meerut Road, Shahpur-Nij, Ghaziabad
33	Nehra Brick Field, Khasra No 316, Shahpur, Morta, Ghaziabad
34	Bhikkenpur Brick Co, Bhekkenpur, Ghaziabad
35	Sparsh Bhatta Co., Bhikkanpur, Ghaziabad
36	Chaudhary Bhatta Co., Bhikkanpur, Modlnagar , Ghaziabad

37	Hunny Brick Field, Jagjivanpur, Makred Ghaziabad
38	A B Bhatta Co., Mohadabad, Modinagar, Ghaziabad
39	Mohd., Umar Safiq Brick Field, Khasra No-1200, 1201, Nahal, Pargana-
40	Ankit Brick Field, Mohamdabad Pipeline, Ghaziabad
41	OM Brick Company, Khasra No-530, Bhikkanpur, Meerut Road,
42	M/S Shakti Brick Field, MewlaBhatti, Loni, Ghaziabad
43	M/S BM Bhatta Company, Frukh Nagar, Asalatpur, Loni Ghaziabad
44	M/S Janta Brick Field, Old Name Akash Brick Field, Khasra No. 224, 225,
45	M/S Balaji Gram Udyog Sansthan, Khasara No.
46	M/S Deepak Brick Field, Khasara No. 1136, Jawali, Loni, Ghaziabad
47	M/S Ashveer Brick Field, Sharifabad Jawali, Loni, Ghaziabad
48	M/S Praveen Brick Field, Khasra No 477, Rajpur, Loni, Ghaziabad
49	M/S Kuldeep Singh Brick Field, Khasra No 1181-1182, Vill: Jawali, Loni,
50	M/S Jai Durga Bhatta Company, Village: Fatiyabad Nithora, Loni,
51	M/S Kisan Bhatta Company, Vill: Seroli, Loni, Ghaziabad
52	M/S R M Builders, Old Name Pradhan Brick Field, Khasra No-60,
53	M/S Shri Ram Bhatta Company, Village Dharipur, Bhupkhera, Loni,
54	M/S Shree Sai Ram Bhatta Company, Village Badshahpur, Siroli,
55	M/S DCM Bhatta Udhog, Khasra No. 535 Dhaeipur Loni, Ghaziabad
56	M/S DCM Brick Field, Afjal Nagar Siti Loni, Ghaziabad
57	M/S Manyabricks Field, Badshahpur Sitole Loni, Ghaziabad
58	M/S Shree Krishna Brick Field, Badshapur Siroli, Loni, Ghaziabad
59	M/S Shree Ram Brick Field, Khasra No. 1235, Shakalpura Loni,
60	M/S Baba Bhatta Company, Khasra No. 463, 465 Dharipur Loni,
61	M/S Maa Laxmi Brick Field, Chhirodi Khad Khadi Loni, Ghaziabad
62	M/S Monu Brick Field, Khasra No. 17, Bhowapur Loni, Ghaziabad
63	M/S Sachin Brick Field, Khasra No. 335, Ganauli Ghaziabad
64	M/S Arun Brick Field, Shakalpur Loni, Ghaziabad
65	M/S Shankar Bhatta Com., Shakalpur Loni, Ghaziabad
66	M/S ABC Bhatta Company, Bhoop Kheri, Loni, Ghaziabad
67	M/S Balaji Bricks Field, Sete Loni, Ghaziabad
68	M/S Shyam Brick Field, Khasra No. 595 Shakalpura Loni, Ghaziabad
69	M/S Hansh Brick Field, Khasra No. 48-49 Jawali Loni, Ghaziabad
70	M/S Mahaveer Bhatta Comp., Dharipur Loni, Ghaziabad
71	M/S Shri Ram Bhatta Company, Khad Khadi, Ghaziabad
72	M/S MSC Bhatta Company, Risthal Mahmoodpur Loni, Ghaziabad
73	M/S Baba Mohan Ram Brick Field, Ritsal Loni, Ghaziabad